

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

Dated the Thursday 21st day of February Two Thousand And Nineteen

PRESENT:
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

O.A. 310/195/2019

R. Thangarajan, DGM (Retd),
S/o. A. Rajagopal,
Flat No.D1, Block 2, GLN Residency,
No.6, Lakshmi Nagar Main Road,
Chrompet, Chennai- 600 044.Applicant

(By Advocate: Mr. R. Rajesh Kumar)

Versus

1. Union of India Rep. by its
Secretary,
Department of Telecommunication,
Ministry of Communication and Information Technology,
Government of India,
421, Sanchar Bhavan,
20, Ashoka Road,
New Delhi- 110 001;

2. The Chairman cum Managing Director,
BSNL Corporate Office,
Bharat Sanchar Bhavan,
Harish Chandra Mathur Lane,
Janpath, New Delhi- 110 001;

3. General Manager (Personnel),
BSNL Corporate Office,
R.No. 221, 2nd Floor, Eastern Court,
Janpath, New Delhi- 110 001;

4. Chief General Manager,
BSNL, Southern Telecom Projects,
No.25, Greenways Road,
RA Puram, Chennai- 600 028.Respondents

(By Advocate:)

ORAL ORDER

[Pronounced by Hon'ble Mr. R. Ramanujam, Member (A)]

Applicant has filed this OA seeking the following relief:-

“to direct the respondent to consider the representation of the applicant dated 29.11.2018.”

2. When the matter is taken up, Learned counsel for the applicant submits that applicant had made Annexures-A/13 representation dated 29.11.2018 with regard to his grievance which evoked no response from the respondents till date. He, accordingly urges that the pending representation of the applicant may be directed to be considered by the competent authority within a time frame to be set by the Tribunal.
3. In view of the limited relief sought and the fact that the representation of the applicant is still pending before the authorities without any outcome, I deem it appropriate to direct the competent authority to consider the above pending representation in accordance with law and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.
4. OA is disposed of at the admission stage with the aforesaid direction. No costs.

(R. RAMANUJAM)
MEMBER (A)

21.2.2019

Asvs.